

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1291
TO BE ANSWERED ON 24.07.2017

SPECIAL CELL FOR TRIBALS IN POLICE STATIONS

1291. SHRI SULTAN AHMED:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has taken note of the Data of NCRB that Atrocities against tribals has been increasing day by day, if so, the details thereof;
- (b) whether the Government proposes to set up special cells in police stations located in tribal dominated areas and if so, the details thereof; and
- (c) the funds spent for the social security schemes for tribals in the country during the last three years, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a): According to the data furnished by Ministry of Home Affairs regarding State/ UT- wise Cases Registered under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 under “Crimes against Scheduled Tribes (STs)”, a total of 6826 cases in 2014; 6275 cases in 2015 and 6570 (provisional) cases in 2016 were registered.

(b): As per Ministry of Home Affairs, there is no proposal to set up special cells in police stations located in tribal dominated areas.

(c): Under the Scheme, “Development of Particularly Vulnerable Tribal Groups (PVTGs)”, proposals were approved by the Project Appraisal Committee (PAC) of Ministry of Tribal Affairs and funds released during last three years, for social security programmes, to States submitting proposals for the same, as per Annexure enclosed.

Annexure

Funds released for Social Security Programmes under the scheme of Development of PVTGs

Name of the State	Name of the Programme	Year (Rs. in lakhs)		
		2014-15	2015-16	2016-17
Rajasthan	Jan Shree Bima Yojana	16.50	16.50	16.50
Gujarat	Jan Shree Bima Yojana	25.00	50.00	35.00
Odisha	Jan Shree Bima Yojana	25.50	43.28	73.00
Chhatisgarh	Pradhanmantri Jeevan Jyoti Yojana	-	-	50.00
	Total	67.00	109.78	174.50